

ITEM NO.1729

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 32910-32911/2015

ASHOK KUMAR

Petitioner(s)

VERSUS

AMRIK SINGH & ORS.

Respondent(s)

(OFFICE REPORT FOR DIRECTIONS

IA No. 190198/2022 - APPLICATION FOR SUBSTITUTION)

Date : 16-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Viplav Sharma, AOR
Mr. Ajay Singh, Adv.
Mr. Amit Kumar, Adv.
Ms. Ruchi Nehra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

For the reasons assigned, application for substituted service for effecting service of notice in respect of Respondent Nos.7(ii), 7(iv), 9, 10, 13(iii) and 13(iv) is allowed._

Steps to be taken within four weeks.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(RAVINDER KUMAR)
COURT MASTER(NSH)